

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 134 OF 2015

AND

I.A.Nos. 212 & 213 of 2015

Dated:- 19th Aug, 2015

**Present: Hon'ble Mrs. Justice Ranjana P Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Spentex Industries Ltd.

...Appellant(s)

Versus

Madhya Pradesh Electricity Reg. Comm. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Ritesh Singh

ORDER

We are informed that learned counsel for the Appellant is unwell.

List the matter on **25.08.2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/HCJ